

| DEFECTIVE REPORT LIST | | | |
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| DEFECTIVE REPORT OF 29-12-2022 | | | |
| Sl no. | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
| 1 | WP(C)/36206/2022 | SATYABRATA SATAPATHY | OTHERS. LEGIBLE COPY OF PG. 10 TO 12 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 2 | WP(C)/36215/2022 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 3 | WP(C)/36217/2022 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | WP(C)/36207/2022 | BANSIDHAR SATAPATHY | OTHERS. DATE MENTIONED IN ANNX 3(A) DOES NOT TALLY WITH AVERMENT OF WP & INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 5 | WP(C)/35902/2022 | EKTA AGARWAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 6 | WP(C)/36239/2022 | ANUP UDAYA SENAPATI | OTHERS. DATE MENTIONED AT PAGE 14 DOES NOT TALLY WITH AVERMENT OF WP & INDEX OTHERS. WP IS NOT PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING |

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| | | | ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 7 | WP(C)/36241/2022 | ANUP UDAYA SENAPATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 8 | WP(C)/36243/2022 | ANUP UDAYA SENAPATI | OTHERS. LEGIBLE COPY OF PG. 12 & 13 TO BE FILED. OTHERS. ANN 2 IS NOT ATTESTED AS TRUE COPY OTHERS. DATE MENTIONED AT PAGE 12 DOES NOT TALLY WITH AVERMENT OF WP & INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 9 | WP(C)/36244/2022 | ANUP UDAYA SENAPATI | OTHERS. LEGIBLE COPY OF PG. 12 & 13 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY |

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| | | | <p>TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> |
| 10 | WP(C)/36246/2022 | ANUP UDAYA SENAPATI | OTHERS. PUT UP FOR S.R AFTER FILING OF ANN 4 |
| 11 | WP(C)/36247/2022 | ANUP UDAYA SENAPATI | <p>OTHERS. LEGIBLE COPY OF PG. 12 & 13 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> |
| 12 | WP(C)/36249/2022 | ANUP UDAYA SENAPATI | <p>OTHERS. LEGIBLE COPY OF PG. 12 & 13 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING</p> |

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| | | | ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 13 | WP(C)/36097/2022 | NIRANJAN MAHARANA | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF WP |
| 14 | CRLMC/4169/2022 | ASHOK KUMAR BEHERA 2 | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 15 | CRLMC/4170/2022 | CHEERA RANJAN SATPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | CRLMC/4171/2022 | SMRUTI RANJAN ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 17 | CRLMC/4188/2022 | SURYAKANTA DWIBEDI | OTHERS. PAGE 11 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 18 | CRLMC/4173/2022 | AKSHAYA KUMAR PANDEY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 19 | CRLMC/4175/2022 | AKSHAYA KUMAR PANDEY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 20 | CRLMC/4177/2022 | R.N.BISWAL | OTHERS. DATE OF IMPUGNED ORDER LEFT BLANK IN GROUND 2 |

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| | | | ,PARA 10 & BEING AGGRIEVED PARA 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 | CRLMC/4163/2022 | SUSANTA SEKHAR PARIDA | 3. AUTHENTICATION FEE IS DEFICIENT. |
| 22 | CRLMC/4166/2022 | SAMARENDRA MOHANTY | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 8. CAUSE TITLE NOT IN ORDER. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 23 | CRLMC/4165/2022 | PRAKASH KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8. CAUSE TITLE NOT IN ORDER. |
| 24 | WP(C)/36250/2022 | ANUP UDAYA SENAPATI | OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES OTHERS. WP IS NOT PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 25 | WP(C)/36096/2022 | NIRANJAN MAHARANA | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF WP |
| 26 | WP(C)/36021/2022 | RAMESH CHANDRA MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 27 | WP(C)/36018/2022 | RAMESH CHANDRA MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | WP(C)/36011/2022 | MANMAYA KUMAR DASH | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF WP |
| 29 | WP(C)/36098/2022 | NIRANJAN MAHARANA | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF WP |
| 30 | WP(C)/36213/2022 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 31 | WP(C)/36222/2022 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | WP(C)/36218/2022 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | WP(C)/36220/2022 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 34 | WP(C)/36221/2022 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 35 | RVWPET/385/2019 | M/S.SISIR KU.PUROHIT | OTHERS. STATUS OF PARTIES NOT FURNISHED OTHERS. BRIEF NOT PAGEMARKED 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 36 | WP(C)/36547/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | WP(C)/35775/2022 | SUBRAT KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 38 | WP(C)/35138/2022 | DURGESH NARAYAN RATH | OTHERS. NEAT COPY OF PG. 39,42,54,55 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | WP(C)/35193/2022 | BIKRAM PRATAP DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 40 | WP(C)/35139/2022 | DURGESH NARAYAN RATH | OTHERS. NEAT COPY OF PG. 29,30,31,32 & 33 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | WP(C)/35289/2022 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 42 | WP(C)/35285/2022 | NIRANJAN MAHARANA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 43 | WP(C)/36552/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | WP(C)/36232/2022 | BHABANI SHANKAR MISHRA (3) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/36230/2022 | BHABANI SHANKAR MISHRA (3) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | WP(C)/36229/2022 | BHABANI SHANKAR MISHRA (3) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 47 | WP(C)/36595/2022 | SUSANTA KUMAR DASH | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 48 | WP(C)/36554/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 49 | CRLMP/2673/2022 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 50 | CRLMP/2672/2022 | RAKESH KUMAR ROUTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 51 | CRLMP/2680/2022 | SARADA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER |

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| | | | SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 52 | CRLMP/2679/2022 | GOPINATH MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 53 | CRLMP/2677/2022 | RABINDRANATH PRUSTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | CRLMP/2676/2022 | AJODHYA RANJAN DASH | OTHERS. NEAT COPY OF PG. 9 TO 19 TO BE FILED. OTHERS. SERIAL NOS. OF THE PARAGRAPHS IN THE PETITION NOT CHRONOLOGICALLY MADE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | CRLMP/2675/2022 | SANJIB KUMAR BHANJADEO | OTHERS. PAGE 11 IN ANN 1 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | CRLMP/2674/2022 | BASANTA KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 57 | WP(C)/36549/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | WP(C)/36551/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 59 | WP(C)/35268/2022 | JAGRUTI BARIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 60 | WP(C)/35265/2022 | JAGRUTI BARIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | WP(C)/35276/2022 | JAJATI KESHARI KHUNTIA | OTHERS. LEGIBLE COPY OF PG. 33 & 34 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | WP(C)/36555/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 63 | WP(C)/36558/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 64 | WP(C)/36560/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 65 | CRLMP/2671/2022 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 66 | CRLMP/2670/2022 | RAKESH KUMAR ROUTRAY | OTHERS. THE DATE FURNISHED IN THE ANN 2 IN THE INDEX NOT TALLY WITH THE DATE FURNISHED IN THE DOCUMENT FILED VIDE ANN 2 IN THE PETITION 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | CRLMP/2669/2022 | PRAKASH CH MISHRA | OTHERS. RS 50 /- FOR HCBWA FEE NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

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| 68 | WP(C)/36657/2022 | SATYABRATA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | WP(C)/36685/2022 | MIHIR KANTA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 70 | WP(C)/36686/2022 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | WP(C)/36561/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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